RAJYA SABHA

Wednesday, the 3rd March, 2010/12 Phalguna, 1931 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

MEMBER SWORN

Shri Pravinchandra Raghunathji Naik (Gujarat)

OBITUARY REFERENCES

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of Shri M.S. Abdul Khader and Shri Nana Deshmukh, former Members of this House.

Shri M. S. Abdul Khader passed away on the 3rd of October, 2009 at the age of 78 years.

Born at Chennai in May, 1931, Shri Khader had his education at Presidency College, Chennai.

A businessman by vocation, Shri Khader was associated with several social welfare organizations. He was a Member of the Advisory Committee of Tamil Nadu Government for Backward Classes, Tamil Nadu Wakf Board and Madras Corporation from 1959 to 1964. He was also the Mayor of Madras from 1959 to 1960.

Shri M.S. Abdul Khader represented the State of Tamil Nadu in this House from April 1972 to April, 1978.

In the passing away of Shri M. S. Abdul Khader, the country has lost an able parliamentarian.

Shri Nana Deshmukh passed away on the 27th of February, 2010 at the age of 93 years.

Born in Kadoli in Parbhani District of Maharashtra in October, 1916, Shri Deshmukh had his education at Government High School, Washim in Akola District and Inter Commerce from Birla College, Pilani.

An agriculturist by vocation, Shri Deshmukh was a renowned social worker, who worked for the realization of the dream of total transformation through total development with people's initiative and participation in a number of villages of Uttar Pradesh, Bihar, Maharashtra and Madhya Pradesh.

Shri Deshmukh founded the Saraswati Shishu Mandir, a chain of pre-primary and primary schools spread across India in 1950. He had set up the Deen Dayal Research Institute in 1969 with the primary objective of finding innovative, eco-friendly and sustainable models of development. He also established the Chitrakoot Gramodaya Vishwavidyalaya in Madhya Pradesh, India's first Rural University in 1991, and was its first Chancellor.

Shri Nana Deshmukh was honoured with many awards including the Padma Vibhushan in 1999, National Citizen Award in 2001, Jeevan Gaurav Puraskar in 2003 and the Doctor of Letters by several universities for social service.

Shri Nana Deshmukh was a Nominated Member of this House from November, 1999 to November, 2005. He was also a Member of the Sixth Lok Sabha.

In the passing away of Shri Nana Deshmukh, the country has lost an eminent social activist and an able parliamentarian.

We deeply mourn the passing away of Shri M. S. Abdul Khader and Shri Nana Deshmukh.

I request the Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our deep sense of sorrow and sympathy.

MR. CHAIRMAN: Question No. 81. ... (Interruptions)...

DR. V. MAITREYAN: Sir, I have given a notice for suspension of the Question Hour. ...(Interruptions)... Sir, the Union Government is not worried about the aam aadmi. ...(Interruptions)...

श्री रुद्रनारायण पाणि : सभापति जी, पेट्रोल और डीज़ल के दाम ...(व्यवधान)

MR. CHAIRMAN: Question No. 81. ... (Interruptions)...

DR. V. MAITREYAN: Sir, the Union Government is not serious about the *aam aadmi....(Interruptions)...* Sir, I have given a notice for suspension of the Question Hour. ...(Interruptions)... Sir, the Government is not serious about the *aam aadmi*. The increase in the prices of petrol and diesel will grievously hurt the *aam aadmi*.

MR. CHAIRMAN: Please, please. ... (Interruptions)...

DR. V. MAITREYAN: Sir, we want that the Question Hour should be suspended. ...(Interruptions)... The hike in the prices of petrol and diesel should be rolled back. ...(Interruptions)...

श्री ब्रजेश पाठक : सभापति जी, यह बहुत ही अलोकतांत्रिक कदम है। महंगाई पर चर्चा के बाद इस तरह से पेट्रोल और डीज़ल की कीमतें बढ़ाई गई हैं(व्यवधान)

DR. V. MAITREYAN: Sir, petrol and diesel price-hike is the most important question. ... (Interruptions)...

श्री ब्रजेश पाठक : प्रधान मंत्री जी को इस पर सदन में आकर बयान देना चाहिए ...(व्यवधान)

MR. CHAIRMAN: Please allow the Question Hour to proceed. ...(Interruptions)...

Hon. Members, please allow the Question Hour to proceed. ...(Interruptions)...

Please allow the Question Hour to proceed. ...(Interruptions)... Your supplementary, please.

श्री ब्रजेश पाठक: सभापति जी, सारे हिंदुस्तान की गरीब जनता चाहती है कि डीज़ल के दाम कम किए जाएं। गरीब की कमर टूट रही है, कोई सुनने वाला नहीं है ...(व्यवधान) इनको जवाब देना चाहिए ...(व्यवधान)

MR. CHAIRMAN: Your supplementary, please. ...(Interruptions)... Please allow the Question Hour to proceed. ...(Interruptions)...

DR. V. MAITREYAN: Sir, petrol and diesel price hike is the most important question. ...(Interruptions)... We want that this price-hike should be rolled back. ...(Interruptions)...

श्री ब्रजेश पाठक : यह अत्याचार गरीब जनता कब तक बरदाश्त करेगी ...(व्यवधान)

MR. CHAIRMAN: The House is adjourned till 12 o'clock.

The House then adjourned at six minutes past eleven of the clock.

The House re-assembled at twelve noon of the clock,

MR. DEPUTY-CHAIRMAN in the Chair

WRITTEN ANSWERS TO STARRED QUESTION

Minimum hourly wage for domestic workers

- *81. SHRIMATI KANIMOZHI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government has recommended a minimum hourly wage for domestic workers;
 - (b) if so, the details thereof;
 - (c) whether the leave, insurance and other entitlements have also been included; and
 - (d) if not, the reasons therefor?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Under the provisions of Minimum Wages Act, 1948, both the Central and State Governments are the appropriate Governments to fix/revise minimum wages in the Schedule employment in their respective spheres. Since domestic workers fall under the purview of State sphere, some of the States have included domestic workers as a schedule employment. These States include Andhra Pradesh, Bihar, Karnataka, Rajasthan and Union Territory of Dadra and Nagar Haveli. On the basis of information available, the hourly/daily/monthly rates of wages fixed for domestic workers by these States are as under: